

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(T) No. 6601 of 2019

M/s. Mata Construction

--- --- Petitioner

Versus

The State of Jharkhand & Ors.

--- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through : Video Conferencing

For the Petitioner : Mr. Saurabh Shekhar, Adv.

For the Respondents : Mr. Deepak Kumar Dubey, Adv.

07/24.06.2020 Learned counsel for the petitioner Mr. Saurabh Shekhar appears through video conferencing and on instructions of the client, seeks permission to withdraw this writ petition with a liberty to pursue his legal remedies before other appropriate Forum/Court.

In view of the prayer, the instant writ petition is dismissed as withdrawn. It is open for the petitioner to pursue his legal remedies before any other Forum/Court of law, if permissible in law.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/